

Seventeenth Loksabha

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Title: Need to suitably amend the criteria fixed for NDRF assistance.

**\*SHRI OM PAVAN RAJENIMBALKAR (OSMANABAD):** Hon'ble Chairman Sir, thank you very much for giving me this opportunity to speak on a very important issue pertaining to NDRF. Sir, through you I would like to draw the attention of the Central Government towards it and also highlighting the necessity to amend the criteria fixed by NDRF. Chairman Sir, we have been witnessing torrential rains in Maharashtra for the last two years. Due to this heavy downpour, rivers and nalas get flooded. Farmers are incurring losses in terms of farms and cattle. If any land holder loses cattle, he is eligible for benefits. But there are many farm labourers who rear cattle and they are not eligible for relief and assistance as per the conditions fixed by NDRF. Any marginalised farmer is eligible for relief for land erosion, but the other farmers are not considered for this kind of benefit if erosion takes place in their farms. Hence, there is an urgent need to suitably amend the criteria fixed by NDRF in this regard.

Everybody who has faced national or natural calamity should get the relief and assistance.

So, it is my earnest request to the Central government to amend the criteria fixed for NDRF assistance immediately so that everybody who has survived natural calamity should get the required assistance from NDRF.

Lastly I boycott the proceeding of the House protesting against inflation.

**12.24 hrs**

*At this stage, Shri B. Manickam Tagore, Shri Dayanidhi Maran, Shrimati Supriya Sadanand Sule, Shri Vinayak Bhaurao Raut and some other hon. Members left the House.*

